

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 168 OF 2017 &
IA NO. 263 OF 2017**

Dated: 13th November, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I. J. Kapoor, Technical Member**

In the matter of:

**Ultratech Cement Limited (Unit-Kotputli Cement Works) Appellant(s)
Vs.
Jaipur Vidyut Vitran Nigam Ltd. & Ors. Respondent(s)**

Counsel for the Appellant(s) : Mr. P. N. Bhandari

Counsel for the Respondent(s) : Mr. M. G. Ramachandran
Ms. Ranjitha Ramachandran
Ms. Poorva Saigal
Ms. Anushree Bardhan for R-3

Mr. R. K. Mehta
Ms. Himanshi Andley for R-4

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **30.01.2018.**

**(I.J. Kapoor)
Technical Member**

ts/tpd

**(Justice Ranjana P. Desai)
Chairperson**